

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15974-15975/2002

(From the judgement and order dated 17/05/2002 in AHO 243/01 &  
OJC 2884/02 of the HIGH COURT OF ORISSA AT CUTTACK)

RAGHABENDRA BOSE & ORS.

Petitioner (s)

VERSUS

SUNIL KRISHNA GHOSH & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 21/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)

Mr. Janaranjan Das,Adv.  
Mr. Swetaketu Mishra, Adv.

For Respondent (s)

Mr. Radha Shyam Jena,Adv.  
Mr. B.K.Satija,Adv.  
Mr. J.N. Biswas, Adv.

UPON hearing counsel the Court made the following  
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

Adjourned, as prayed.

.SP1

(N. Annapurna)  
Court Master

(Radha R. Bhatia)  
Court Master